

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(15) C.P.(IB)-2468-(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.08.2019**

NAME OF THE PARTIES: Admind Media Solutions
V/s
Bharat Infrastructure & Engineering Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE.

ORDER

1. The Learned Representative for both the sides are present.
2. The Respondent is directed to file Reply and serve a copy on the other side.
Petitioner if deem fit can file Rejoinder.
3. By consent matter is adjourned to **24.09.2019.**

Sd/-

M.K. SHRAWAT
Member (Judicial)

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

01.08.2019
Aah